[Shri Parvathaneni Upendral

of this, you must also provide nobody in this country will get more than Rs. 15,000 as salary, more than that drawn by the President of India.

SHRI S. B. CHAVAN: I think as things stand today, nobody is getting anything more than what the President is getting. But I can't commit for the future. I don't know.

- (Interruptions)

SHRI PARVATHANENI UPEN-DRA: Company executives are get-

Interruption ?

·SHRIS B. CHAVAN: We compare ourselves with comparable people. I can't compare the President with a company executive.

THE DEPUTY CHAIRMAN: And the respect and the honour the President gets, nobody else gets.

The question is:

. "That the Bill to amend the Pre-· sident's Pension Act, 1951 as passed by the Lok Sabha, be taken into consideration."

... The motion was adopted.

THE DEPUTY CHAIRMAN: shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 5 were added to the - -

· Clause 1, · the Enacting Formula and the Title were added to the Bill.

SHRI S. B. CHAVAN: Madam, I beg to move:

"That the Bill be returned."

The motion was adopted.

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

THE DEPUTY CHAIRMAN: Before I adjourn the House sine die,

I have a few things to share with the hon. Members of this House.

Hon. Members, the Winter Session of Parliament will come to an in a few minutes time from now. Before I adjour the House sine dic, I would like to thank all Members on behalf of myself and the Panel Vice-Chairman, for the co-operation extended by all the sections of the House of smooth and orderly conduct of the proceedings. The climate plays a major role in the control of tempers. By and large, the Session had been cool reflecting, as it did the weather of Delhi,..'

UPE-PARVATHANENI NDRA (Andhra Pradesh): Thanks to us'

THE DEPUTY CHAIRMAN:... but like the weather in Delhi, which changes very often, the mood of the House also had changed accordingly, warming up feeling and tempers, sometimes. We had a couple of walkouts and walk-ins and I feel, perhaps, they are good for political health. It is a good exercise

In all we had 24 sittings, and the . ' House sat for nearly 150 hours which excludes your lunch break which was given a go-by in the last three days to enable Members to discuss important subjects. During the Session the House passed 30 Bills, discussed six Calling Attention motions of urgent public importance. The Members' keen interest in the welfare of the general public can be gauged from the 93 special mentions that they made during the Session. Apart from these, we discussed a number of other important matters such as the rise and fall in the prices commodities, floods and droughts, the international situation, the Five-Year Plan, the new education policy the Reports of the Scheduled Castes and Scheduled Tribes mission etc. Members have very important and valuable sugges-

and the early of

History ! look as we

tions during these discussions which have been of high order,

The hon. Members will go back to their homes in a happier frame of mind, I hope, having just now passed the legislation giving them higher pay packet and more amenities.

SHRI PARVATHANENI UPE-NDRA: We deserve them.

THE DEPUTY CHAIRMAN: Those who were objecting have already gone very happily. It is Government's new year gift to all of us.

I once again think you all, the Leader of the House—the Leader of the House is not here—leader of the parties and other Members for their kind co-operation. I also take this opportunity to thank the Members on the Panel of Vice-Chairman for their unfailing co-operation in conducting the day-to-day proceedings of the House. Especially during this session the job was very difficult.

At the end, I wish you all a Happy Christmas and a very HAPPY NEW YEAR and best wishes. We look forward to the coming New Year which we hope will bring up progress and prosperity and happiness for all of us and for the country.

SHRI PARVATHANENI UPEN-DRA: Wish you the same.

SHRI S. W. DHABE (Maharashtra): Before you adjourn the House, I thank Mr. Chairman, Madam, Deputy Chairman, the Leader of the House and the staff on behalf of all of us for their co-operation.

THE DEPUTY CHAIRMAN: Wait a minute. The Minister is going to say a few words. Please sit down

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सीताराम केपरी) : उपसभापति बहोदया, सर्वप्रथम श्राप के द्वारा चेयण्मैन

. . .

साहब को धन्यवाद देता हूं इसीलए लि सदन का बड़ा निष्धाती के संचालन किया और भ्रापको भी धन्यवाद देता हूं कि श्रापने भी इसा परम्परा को बरकरार रखा। साथ में जो पैनल ग्राफ वाइस चेयरमैन रहे हैं उनको भी धन्यवाद देता हूं कि उन्होंने भी वैसी ही परम्परा निभाई । स्रादने सभो साथियों को, इस सदन के सदस्यों को जिन्होंने सौहाद्रपूर्ण वातावरण में इस सब की परम्परा की रखा, मूल्यवान योगदात देकर इतकी गरिमा अपि मर्यादा को च्खा, हम इसके लिए उनके ग्राभारो हैं। धन्यवाद देते हैं ऋष पुन: वंगि-वार धःयवादः देते हैं। इन अञ्दो मैं ग्रपनी बात समाप्तं करता हं।

संसदीय कार्य ग्रीर पर्यटन मती (श्री एच० के० एल० भगत): ग्रापकी भी धन्यवाद देते हैं कि ग्रापने इस हाउस की निष्पक्षता के साथ चलाया । ग्रापका बहुत-बहुत धन्यवाद।

THE DEPUTY CHAIRMAN: Thank you very much for all the compliments being paid to me and the Panel of Vice-Chairman. We thank Mr. Kesri also.

The motion was adopted.

Now, something I want to share, with Members. Sometimes our trains run slow sometimes our trains run fast as far as the speeches are concerned. There are such pressures which we cannot explain. I know, you all must be feeling bad. We cannot explain these things. If there was any unpleasantness, unpleasant feeling at that time, I hope you all have forgotton.

The House stands adjourned sine die.

The House then adjourned sine die at forty-six minutes past six of the clock.